71 Written Answers

(b) No survey has been carried out to assess the number of unauthorised houses constructed in Delhi in 1967 and 1971 and at present.

(c) The Delhi Development Authority has been taking action to demolish unauthorised constructions wherever it is legally possible for them to do so.]

**Ceiling on Urban Property** 

# 283. SHRI DEO RAO PATIL :

#### SHRI T. V. ANANDAN .

#### SHRI RABI RAY :

Will the Minister of WORKS AND HOUSING be pleased to refer to answer to Starred Question 613 given in the Rajya Sabha on the 21st August, 1974 and state :

(a) whether Government have taken a decision on bringing forward a legislation for a ceiling on urban property ;

(b) if so, what are the details thereof and by when a bill to that effect is likely to be introduced in Parliament ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) and (b): The matter is under active consideration and a bill to that effect will be introduced as early as possible.

# Working Group on Studying Low Cost Construction

284. SHRI D. R. PATIL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have set up a working group as a result of the recommen dations of an expert Committee appointed by Government on low cost housing con struction on a large scale in urban and rural areas;

(b) whether the group has made any re commendations in this respect ; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Government have not appointed any working group on low cost housing construction on a large scale in urgan and rural areas. However, Government had appointed an Expert Committee on Methods for Achieving Low Cost Large Scale Housing construction in Major cities and as per recommendations of this Committee, a Working Group on Implementation of Modular Coordination in the Building Industry has been set up.

(b) and (c) Do not arise.

#### Incidence of Polio tn Delhi

285. SHRIMATI SUSHILA SHANKAR ADIVARKER : SHRIMATI SUMITRA G. KUL-KARNI: SHRIMATI PRATIBHA SINGH :

Will the Minister of HEALTH AND FA-MILY PLANNING is pleased to state :

(a) whether there has been an increase in the incidence of polio in Delhi recently; nnd

(b) if so, the action taken by Government in the matter ?

THE DEPUTY MINISTER OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) No Sir.

(b) Does not arise.

# Distribution pattern of electricity in muUi-Storeyed Building in New Delhi

286. SHRIMATI SUSHILA SHANKAR ADIVARKAR : SHRIMATI SUMITRA G. KUL-KARNI : SHRIMATI PRATIBHA SINGH :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the New Delhi Municipal Committee has recently